

R-311

TELANGANA LEGISLATIVE COUNCIL

NOTICE UNDER RULE 311

Place: _____

Date : _____

From:

Sri M.L.C.

.....Constituency.

To

The Secretary,
Telangana Legislative Council,
Hyderabad.

Sir,

Under Rule 311 of the Rules of Procedure and Conduct of Business in the Telangana Legislative Council, I give notice of my intention to raise the following matter of urgent public importance, falling under the purview of the Chief Minister/ Minister ().

Yours faithfully,

Member, Telangana Legislative Council.

Received at on

MATTER OF URGENT PUBLIC IMPORTANCE

For Office use: